

HIGH COURT OF MADHYA PRADESH, JABALPUR

MEMO

No. 378 /Confdl./2015  
II-15-12/2000 (Pt.-11)

Dated 21<sup>st</sup> April, 2015

To,

The District & Sessions Judge,

**Ujjain / Gwalior / Burhanpur / Barwani / Morena / Jabalpur /  
Ratlam / Chhatarpur / Mandsaur / Bhopal / Sagar / Indore /  
Neemuch / Vidisha / Rajgarh / Shajapur / Dhar / Rewa.**

Subject: West Zone Regional Judicial Conference on 'Strengthening Justice Delivery System: Tools and Techniques' scheduled to be held from **15<sup>th</sup> - 17<sup>th</sup> May, 2015 at Jodhpur.**

On the above subject and in continuation to this Registry DOL Endt. No. 348/Confdl./2015, dated 16.04.2015, and as informed by the Registrar (Administration), Rajasthan High Court, Jodhpur, please inform the nominated Judicial Officers of the aforesaid Conference from your district on following lines :-

- Venue of the aforesaid Conference is '**The Gateway Hotel**', **Banar Road, Jodhpur.**
- Dedicated e-mail ID is **wzrc2015@gmail.com.**
- Participants to send their E-mail ID, mobile no. and tour programme at the earliest.
- Participants may be requested to share accommodation; therefore request to accompany for their spouse may not be honored.
- Participants to visit website **www.hcraj.nic.in** for regular update.

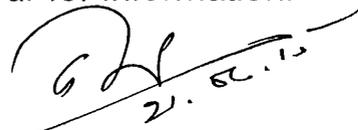
  
21.5.15

✓REGISTRAR GENERAL

Endt. No. 379 /Confdl./2015  
II-15-12/2000 (Pt.-11)

Dated 21<sup>st</sup> April, 2015

Copy forwarded to the Director, MPSJA, Jabalpur for information.

  
21.5.15

(VED PRAKASH)  
REGISTRAR GENERAL